

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(7)

C.P No. 1619/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Gupta Power Infrastructure Ltd.  
V/s  
Pan India Utilities Distribution Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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7	Anand Ch. Soni .	Advocate	
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Manorama Mohanty  
a/w Dipul Chandra  
b/b S.K. Srivastava & Co  
for Respondents

Advocate



**ORDER**

**CP No.1619/I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 6.2.2018.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)